

NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI
Company Appeal(AT) (Insolvency) No. 1108 of 2019

IN THE MATTER OF:

Arjun **...Appellant**

Vs

Anand Nirogdam Hospital Pvt. Ltd. **....Respondent**

Present:

For Appellant: Mr. Sanchit Garga, Advocate.

**For Respondent: Mr. Abhishek Anand and Ms. Honey Satpal,
Advocates.**

ORDER

27.01.2020 Learned Counsel for the Appellant wants to file Rejoinder. The same may be filed within ten days.

List the Appeal as 'For Admission (After Notice)' on **19th February, 2020**.

[Justice A.I.S. Cheema]
Member (Judicial)

[Justice Anant Bijay Singh]
Member (Judicial)

(Kanthi Narahari)
Member(Technical)